



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-017/NCLAT/CHN BEN/2026

Dated: 28.01.2026

NOTICE

Please take notice that the following matter in Chennai Bench notified to 19.02.2026 vide F.No. 012-016/NCLAT/CHN BEN/2026 dated 23.01.2026 will now be taken up on **27.02.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 285/2022 Part Heard	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

By order of Hon'ble Member (Judicial)

Chennai Bench

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